Self app		port Of	Public	Authorit	y By Auditor		Year(20	)20-21)
	me Of Pub thority:*	lic		Centra	al Information Co			
	me Of Min me Of Dep				of Personnel, Public Grievances & ent Of Personnel & Training	Pensions		
Sr. No	Details of disclos ure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Auditor Remar ks/UR L
1.1	Particu	lars of	its orga	nisation,	functions and duties[Secti	on 4(1)(	b)(i)]	
1.1.1	Name ar address the Organiza	of 1.28	Fully Met	1.28	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	Fully Met	1.28	availab le
1.1.2	Head of organiza	the 1.28 tion	Fully Met	1.28	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	Fully Met	1.28	availab le

1.1.3	Vision, Mission and Key objectives	Not Applic able			Not Met	0	CIC remark ed that this colum n is not applica ble is not appreciated. Every organi sation is expect ed to have its vision, mission and key objecti ves. CIC may worko ut its vision, mission and key objecti ves and upload the same.
1.1.4	Function and duties	Fully Met	1.28	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29_0.pdf	Fully Met	1.28	availab le
1.1.5	Organization Chart 1.28	Fully Met	1.28	https://cic.gov.in/organizational -structure	Fully Met	1.28	availab le

1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from 1.28 time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	https://cic.gov.in/introduction https://cic.gov.in/sites/default/fil es/RTI%20Disclosure/Final%2 0Section- 4%281%29%28b%29%28xvii %29_1.pdf	Fully Met	1.28	Availa ble
1.2	Power and du	ties of i	ts officer	s and employees[Section 4	(1) (b)(	ii)1	
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Availa ble.
1.2.2	Power and duties of other 1.54 employees	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Availa ble.
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Availa ble.
1.2.4	Exercised 1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf	Fully Met	1.54	Availa ble.

1.2.5	Work allocation	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/Circulars%20&Noification/pa.pdf	Fully Met	1.54	Availa ble.
1.3	Procedu	re foll	owed in	n decision	n making process [Section 4	4(1)(b)(i	ii)]	
1.3.1	Process of decision making Identify key decision making points	1.54	Fully	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Partiall y Met	0.77	The link provided opens to show the formate the filing the second dappear to the commission. CIC is expected to prepare a synoptic contect indicated ing the process of decision making etc.
1.3.2	Final decision making authority	1.54	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%2 0Section- 4%281%29%28b%29%28iii%2 9.pdf	Fully Met	1.54	Inform ation availab

1.3.3	Related provisions, 1.54 acts, rules etc.	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Not Met	0	Not availab le. Link mentio ned agains t the colum n 1.3.2 has been repeat ed which gives no inform ation about related provisi ons.
1.3.4	Time limit for taking a 0 decisions, if any	Not Applic able	0		Not Met	0	Not applica ble
1.3.5	Channel of supervision 1.54 and accountability	Not Met	0		Not Met	0	Not availab le.

1.4.1	Nature of functions/ services offered 1.54	Fully	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%281%29%28b%29%28iv%29_0.pdf	Fully	1.54	The link provid ed takes us to a synopti c note about norms set by the Commi ssion. Howev er, nature of functions / service s offered is otherw ise available in the link given agains t column 1.2.1 and 1.2.2. CIC may take correct
							1.2.2. CIC may

-							The link provid ed takes us to a
	Norms/						synopti c note about norms set by the Commi ssion. Howev er, nature of
1.4.2	standards for functions/ service delivery	Fully Met	1.54	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section %204%281% 29%28b%29 %28iv%29_0. pdf	Fully Met	1.54	functions / services offeredis otherwise available in the link given agains t
							colum n 1.2.1 and 1.2.2. CIC may take correct ive action.

1.6	Categories of d	locume	nts held	by the authority under its o	ontrol[	Section	4(1)(b)
1.5.4	Transfer policy and transfer orders	Fully Met	1.92	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/1607595282_RTP_Circular.pdf	Fully Met	1.92	Availa ble
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29_0.pdf	Fully Met	1.92	Availa ble
1.5.2	List of Rules, regulations, instructions.92 manuals and records.	Fully Met	1.92	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29_0.pdf	Fully Met	1.92	Availa ble
1,5.1	Title and nature of the record/1.92 manual /instruction.	Fully Met	1.92	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29_0.pdf	Fully Met	1.92	Availa ble
1.5	Rules, regulati functions[Sect			s manual and records for d	ischarg	ing	
1,4.5	Process of redress of 1.54 grievances	Fully Met	1.54	DARPG guidelines are followed by the Commission which are available on darpg.gov.in	Fully Met	1,54	availab le
1.4.4	Time- limit for achieving 0 the targets	Not Applic able	0		Not Applic able	0	Not applica ble
1.4.3	Process by which these services can be accessed	Fully Met	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%281%29%28b%29%28iv%29_0.pdf	Fully Met	1.54	Availa ble.

1.6.1	Categories of 3.85 documents	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28vi%29_0.pdf	Fully Met	3.85	Availa ble
1.6.2	Custodian of 3.85 documents/catego	Fully pri <b>&amp;s</b> et	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28vi%29_0.pdf	Fully Met	3.85	Availa ble
1.7	Boards, Counc Public Authori	ils, Con ty [Sec	nmittees tion 4(1)(	and other Bodies constitut (b)(viii)]	ed as p	art of th	ie
1.7.1	Name of Boards, Council, 0.96 Committee etc.	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29_0.pdf	Fully Met	0.96	Availa ble
1.7.2	Composition96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20 Section- 4%281%29%28b%29%28viii% 29_0.pdf	Fully Met	0.96	Availa ble
1.7.3	Dates from which0.96 constituted	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20 Section- 4%281%29%28b%29%28viii% 29_0.pdf	Fully Met	0.96	Availa ble
1.7.4	Term/ Tenure 0.96	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20 Section- 4%281%29%28b%29%28viii% 29_0.pdf	Fully Met	0.96	Availa ble
1.7.5	Powers and 0.96 functions	Fully Met	0.96	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20 Section- 4%281%29%28b%29%28viii% 29_0.pdf	Fully Met	0.96	Availa ble
1.7.6	Whether their meetings are open to the public?	Not Applic able	0		Not Applic able	0	Not applica

1.9.2	System of compensation 3.85 as provided in	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section%204%281%29%28b%29%28	Fully Met	3.85	Availa
1.9.1	List of employees with Gross3.85 monthly remuneration	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section%204%281%29%28b%29%28x%29.pdf	Fully Met	3.85	Availa ble
1.9	Monthly Remu compensation	ineratio [Section	n receive 1 4(1) (b)	ed by officers & employees (x)]	includin	g syste	m of
1.8.2	Telephone , fax and 3.85 email ID	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29_1%20%281%29.pdf	Fully Met	3.85	Availa ble
1.8.1	Name and 3.85 designation	Fully Met	3.85	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29_1%20%281%29.pdf	Fully Met	3.85	Availa ble
1.8	Directory of o	fficers a	nd empl	oyees[Section 4(1) (b) (ix)]			
1.7.8	Place where the minutes if open to the public are available?	Not Applic able	0		Not Applic able	0 .	Not applica ble
1.7.7	the minutes of the meetings are open to the public?	Not Applic able	0		Not Applic able	0	Not applicable

1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	https://cic.gov.in/appellate- authority-cpio-s-of-the- commission	Fully Met	3.85	Availa ble
1.10.2	Address, telephone numbers and email 3.85 ID of each designated official.	Fully Met	3.85	https://cic.gov.in/appellate- authority-cpio-s-of-the- commission	Fully Met	3.85	Availa ble
1.11	No. Of employ taken(Section	ees aga 4(2))	inst who	m Disciplinary action has	been pro	oposed/	
1.11.1	No. of employees against whom disciplinary action has been (i) 3.85 Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	NIL No Employees against whom disciplinary action has been taken.	Fully Met	3.85	Nil inform ation provid ed in place of link. Theref ore, it is fully met.

1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Fully Met	3.85	NIL No Employees against whom disciplinary action has been taken.	Fully Met	3.85	Nil inform ation provid ed in place of link. Theref ore, it is fully met.
1.12	Programmes t	o adva	nce unde	rstanding of RTI(Section 20	5)		
1.12.1	Educational 1.92 programmes	Fully Met	1.92	https://cic.gov.in/circulars-and- mom-cic/155	Fully Met	1.92	CIC need to provid e more inform ation regardi ng educat ional progra mmes condu cted.
1.12.2	Efforts to encourage public authority to 1.92 participate in these programmes	Fully Met	1.92	https://cic.gov.in/circulars-and- mom-cic/155	Fully Met	1.92	CIC need to provid e more inform ation regarding educat ional programmes conducted.
1.12.3	Training of 1.92	Fully Met	1.92	https://cic.gov.in/circulars-and- mom-cic/155	Fully Met	1.92	Availa ble

		91		89		Never liver		
1.13.1	Transfer Policy Ar Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.201	7.69	Fully Met	7.69	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/1607595282_RTP_Circular.pdf	Fully Met	7.69	Availa ble
1.13	Transf	er policy	and tr	ansfer o	rders[F No. 1/6/2011- IR dt.	15.4.20	13]	
1.12.4	Update publish guidelin on RTI the Pub Authoriti concern	es by 0 lic es	Not Applic able	0		Not Applic able	0	Not applic ble

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Self ap	praisal re	eport O	f Public	Authorit	ty By Auditor		Year(2	020-21
Ye	ar:*			2020-20	021			
	me Of Pub	olic		Centra	al Information Co			
Na	me Of Min	istry:		Ministry C	Of Personnel, Public Grievances &	Pensions		
Na	me Of Dep	artment:			ent Of Personnel & Training			
				Search				
			T Total	T	•	T		
Sr. No	Details of disclos ure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Auditor Remar ks/UR L
2.1	Budget	allocat on dis	ted to ea	nch agen ents mad	cy including all plans, prop de etc.[Section 4(1)(b)(xi)]	osed ex	penditu	re and
2.1.1	Total Budget for the public authority	10	Fully Met	10.00	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29_1.pdf	Fully Met	10.00	Availa ble
2.1.2	Budget for each agency a plan & programm	in <b>0</b>	Not Applic able	0		Not Applic able	0	Not applica ble
2.1.3	Proposed	0 ures	Not Applic able	0		Not Applic able	0	Not applica ble
2.1.4	Revised budget for each agency, if any	0	Not Applic able	0		Not Applic able	0	Not applica ble

2.1.5	Report disburs made a place w the rela reports available	ements and /her@ ated	Not Applic able	0		Not Applic able	0	Not applica ble
2.2	Foreig	n and do	omestic	tours(F.	No. 1/8/2012- IR dt. 11.9.20	)12)		
2.2.1	Budget	16.67	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29_1.pdf	Fully Met	16.67	Inform ation availab le. The detail budget may be provid ed on websit e.

2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of 16.67  Department  (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/foreign%20visit%20of%20commissioners.pdf	Partiall y Met	8.34	Inform ation availab le upto 2018. Subse quent inform ation if any may be upload ed.
2.2.3	16.67	Fully Met	16.67	https://cic.gov.in/tender- notification	Partiall y Met	8.34	Inform ation relatin g to Tender s etc. upto the year 2019 are availab le. Howev er, details of the bid award ed etc is not availab

	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the aboveand, (d) The rate/ rates and the total amount at which such procurement or works contract is to						le. C need to upda the information. It is not correct to say that column is not applicable.
	be executed.						
2.3	Manner of exe	cution	of subsidy	orogramme [Sect	ion 4(i)(b)(xii)]		
2.3.1	Name of the 0 programme of activity	Not Applic able	0		Not Applic able	0	Not applica ble
2.3.2	Objective of the programme	Not Applic able	0		Not Applic able	0	Not applica ble
2.3.3	Procedure to avail benefits	Not Applic able	0		Not Applic able	0	Not applica

2.3.4	Duration of the programme/ scheme	Not Applic able	0		Not Applic able	0	Not applica ble
2.3.5	Physical and financial targets of the programme	Not Applic able	0		Not Applic able	0	Not applica ble
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applic able	0		Not Applic able	0	Not applica ble
2.3.7	Eligibility criteria for grant of subsidy	Not Applic able	0		Not Applic able	0	Not applica ble
2.3.8	Details of beneficiaries of subsidy oprogramme (number, profile etc)	Not Applic able	0		Not Applic able	0	Not applica ble
2.4	Discretionary	and non	-discretionary gr	ants [F. No. 1/6/201	1-IR dt	. 15.04.	2013]
2.4.1	Discretionary and non- discretionary grants/ grants/ allocations to State Govt./ NGOs/other institutions	Not Applic able	0		Not Applic able	0	Not applica ble

2.4.2	Annual accounts of all legal entities who are provided grants by public authorities  Particulars of the public are public are public authorities	Not Applic able	ts of concessions, per	Not Applic 0 able mits of authorizations gra	Not applicable
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applic able	ection 4(1) (b) (xiii)]	Not Applic 0 able	Not applica ble
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations	Not Applic able	0	Not Applic able	Not applica ble

Total	110		110		110	93	n Paring
2.6.1 a ta t	AG and AC paras and the action aken eports ATRs) are these50 ave been aid on the able of both buses of arliament.	Fully Met	50.00	There is no admitted audit para.	Fully Met	50.00	No audit para as per self declar ation.

Previous (/question/a Next (/question/auditor-transparency-viewing-report-pa-wise?year=2021&pa=2&id=3)

Ye	ar:*			2020-2	ty By Auditor		Year(2	020-21
	me Of Pub	olic		Centr	ral Information Co *			
	me Of Min				Of Personnel, Public Grievances & ent Of Personnel & Training	Pensions		
				Searc	h			
Sr. No	Details of disclos ure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Audito Remai ks/UR L
3.1	membe	ers of th	ie publi	c in relat	nt for consultation with or ion to the formulation of p ion 4(1)(b)(vii)] [F No 1/6/2	alicuar		
	Relevant Acts, Rules, Forms an		Fully			Fully	(可) (5) (5)	•

3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applic able	0	Not Applic able	0	Not applica ble
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applic able	0	Not Applic able	0	Not applica ble
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applic able	0	Not Applic able	0	Not applica ble
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applic able	0	Not Applic able	0	Not applica ble

3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applic able	0	Not Applic able	0	Not applica ble
3.1.7	Public- private partnerships (PPP) - Other documents 0 generated as part of the implementation of the PPP	Not Applic able	0	Not Applic able	0	Not applica ble
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applic able	0	Not Applic able	0	Not applica ble
3.1.9	Public- private partnerships (PPP) - 0 Information relating to outputs and outcomes	Not Applic able	0	Not Applic able	0	Not applica ble

3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applic able	0		Not Applic able	0	Not applica ble
3.1.11	Public- private partnerships (PPP) - All 0 payment made under the PPP project	Not Applic able	0		Not Applic able	0	Not applica ble
3.2	Are the details them[Section			isions, which affect public,	inform	ed to	
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Fully Met	16.67	Availa ble.

3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect 16.67 public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Fully Met	16.67	Availa ble.
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive-Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Fully Met	16.67	Availa ble.

Total	213		213		213	213	
3.5.2	List of materials available At a 25 reasonable cost of the medium	Fully Met	25.00	All the documents uploaded in public domain are in pdf and available to Public	Fully Met	25.00	Availa ble.
3.5.1	List of materials available 25 Free of cost	Fully Met	25.00	All the documents uploaded in public domain are in pdf and available to Public	Fully Met	25.00	Availa ble.
3.5	Whether info 4(1)(b)]	rmation	manual/	handbook available free of	cost o	not [Se	ction
3.4.2	Information manual/handboo available in Printed format	k Fully Met	25.00	https://cic.gov.in/rti-disclosures	Fully Met	25.00	Availa ble.
3.4.1	Information manual/handboo available in Electronic format	Met	25.00	https://cic.gov.in/rti-disclosures	Fully Met	25.00	Availa ble.
3.4	Form of acces	ssibility	of inform	ation manual/ handbook[S	ection	4(1)(b)]	
3.3.1	Use of the most effective means of 50 communication - Internet (website)	Fully Met	50.00	https://cic.gov.in/citizen-service	Fully Met	50.00	Availa ble.

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Self ap	praisal r	eport C	of Public	Authori	ty By Auditor		Year(2	020-21		
Ye	ear:*			2020-2	021					
	ame Of Pu	blic		Centr	ral Information Co					
	ame Of Mir			Ministry Of Personnel, Public Grievances & Pensions						
Na	ime Of De	partment		Departm Searc	ent Of Personnel & Training h					
Sr. No	Details of disclos ure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Auditor Remar ks/UR		
4.1	Langua dt. 15.4	age in w 4.2013]	hich Inf	formatio	n Manual/Handbook Availa	able [F N	o. 1/6/20	D11-IR		
4.1.1	English	14.29	Fully Met	14.29	https://cic.gov.in/rti-disclosures	Fully Met	14.29	Availa ble.		
4.1.2	Vernacul Local Languag	14.29	Fully Met	14.29	https://cic.gov.in/rti-disclosures	Fully Met	14.29	Availa ble.		
4.2	When v	vas the .2013]	informa	ntion Mai	nual/Handbook last update	ed?[F No	. 1/6/20:	L1-IR		
4.2.1	Last date of Annual updation	28.57	Fully Met	28.57	https://cic.gov.in/rti-disclosures	Fully Met	28.57	Availa ble.		
4.3	Informa	ation av	/ailable	in electr	onic form[Section 4(1)(b)(	xiv)]				
4.3.1	Details of information available in electronic form	9.52	Fully Met	9.52	https://cic.gov.in/sitemap	Fully Met	9.52	Availa ble.		
4.3.2	Name/ titl document other info	/£66@rd/	Fully Met	9.52	https://cic.gov.in/sitemap	Fully Met	9.52	Availa ble.		

4.3.3	Location where available 9.52	Fully Met	9.52	https://cic.gov.in/sitemap Available on click	Fully Met	9.52	Availa ble.
4.4	Particulars of 4(1)(b)(xv)]	facilitie	es availab	ole to citizen for obtaining i	nforma	tion[Se	ction
4.4.1	Name & Iocation of the faculty	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	Availa ble.
4.4.2	Details of information 7.14 made available	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	inform ation availab le.
4.4.3	Working hours of the facility	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	Availa ble.
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf	Fully Met	7.14	inform ation availab le.
4.5	Such other info	ormatio	on as may	be prescribed under Secti	on 4(i)	(b)(xvii)	
4.5.1	Grievance redressal 3.57 mechanism	Fully Met	3.57	https://pgportal.gov.in/	Fully Met	3.57	Availa ble.
4.5.2	Details of applications received under RTI 3.57 and information provided	Fully Met	3.57	https://dsscic.nic.in/rti-request/	Fully Met	3.57	Availa ble.

4.5.3	List of completed schemes/ 3.57 projects/ Programmes	Fully Met	3,57	No ongoing Scheme.	Not Met	0	Not availab le.
4.5.4	List of schemes/ projects/ 3.57 programme underway	Fully Met	3.57	No ongoing Scheme.	Not Applic able	0	Not applica ble
4.5.5	Details of all contracts entered into including name of the 3.57 contractor, amount of contract and period of completion of contract	Not Met	0		Not Met	0	Not applica ble
4.5.6	Annual Report 3.57	Fully Met	3.57	https://cic.gov.in/reports/37	Fully Met	3.57	Availa ble
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	https://cic.gov.in/faq	Fully Met	3.57	Availa ble

Total	196	193	196	186	
Details question asked and replies given	28.57 Fully Met	28.57 https://cic.gov.in/rti-disclosures	Fully Met	28.57	Information upto 2019 is available. The same need be updated diffany.

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Self ap	praisal re	port O	f Public	Authorit	ty By Auditor		Year(2020-21)				
Ye	ar:*			2020-20	021						
	me Of Pub thority:*	lic		Central Information Co							
Name Of Ministry: Name Of Department:				Ministry Of Personnel, Public Grievances & Pensions  Department Of Personnel & Training							
			1	Search	1	T-	r				
Sr. No	Details of disclos ure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Auditor Remar ks/UR L			
5.1	Such ot No. 1/6	her inf /2011-I	ormatio R dt. 15	n as ma .4.2013]	y be prescribed [F.No. 1/2/2	2016-IR d	it. 17.8.	2016, F			
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	20	Fully Met	20.00	https://cic.gov.in/appellate- authority-cpio-s-of-the- commission	Fully Met	20.00	Availa ble			
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out, (b) Report of the audit carried out	e s 20	Fully Met	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Audited%20Report%20of%20Central_Information_Commission%202019-20.pdf	Fully Met	20.00	Availa ble			

1.							
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) 20 Date of appointment , (b) Name & Designation of the officers	Fully Met	20.00	https://cic.gov.in/appellate- authority-cpio-s-of-the- commission	Fully Met	20.00	Availa ble
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure (a) Dates from which constituted, (b) Name & Designation of the officers	Fully Met	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/committees%20order%20%281%29-12-10-21.pdf	Fully Met	20.00	Availa ble
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/committees%20order%20%281%29-12-10-21.pdf	Fully Met	20.00	Availa ble

Total 100 100 100

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	ear:*			2020-	ity By Auditor		Year(2	2020-2
	ame Of Pu uthority:*	blic			tral Information Co			
N	Name Of Ministry: Name Of Department:			Of Personnel, Public Grievances nent Of Personnel & Training	& Pensions	3		
				Searc				
Sr. No	Details of disclos ure	Total Marks	Select ed Categ ory by PA	Marks Obtain ed by PA	Remarks by PA	Auditor Categ ory	Auditor Marks	Audito Rema ks/UR
6.1	Item / i	informa obtain i	tion dis	closed s	o that public have minimu	m resort	to use o	f RTI
6.1.1	Item / information disclosed so that public have minimum resort to use of RT Act to obtain information	25	Fully Met	25.00	https://cic.gov.in/rti-disclosures	Fully Met	25.00	Inform ation availab le.
5.2	Procedu	res (CS	MOP) b	y Depar	ent Websites (GIGW) is foll the Central Secretariat M tment of Administrative Re nel, Publ	amural -f	011	
.2.1	Whether STQC certification obtained and its validity	n 12.5	Fully Met	12.50	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/STQC%20Certificate%20-CIC%20webstie.pdf	Fully Met	12.50	Availa ble.

Total		50		50		50	50	
6.2.2	Does the website show the certificate on the Website	12.5	Fully Met	12.50	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/STQC%20Certificate%20-CIC%20webstie.pdf	Fully Met	12.50	Availa ble.

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